

ITEM NO.42 Court 4 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).229/2014

NATIONAL CONFEDERATION OF OFFICERS ASSOCIATION
OF CENTRAL PUBLIC SECTOR ENTERPRISES & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 50567/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 50568/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 16327/2020 - INTERVENTION/IMPLEADMENT, IA No. 48291/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 25-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Prashant Bhushan, AOR

Mr. Lakshmi Raman Singh, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Gurmeet Singh Makker, AOR
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Sridhar Potaraju, Adv.
Mr. Pranay Ranjan, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Harish Salve, Sr. Adv.
Mr. Prashanto Chandra Sen, Sr. Adv.
Mr. P. S. Sudheer, AOR
Mr. Bharat Sood, Adv.
Ms. Shruti Jose, Adv.

Ms. Anuradha Dutt, Adv.
Mr. Anish Kapur, Adv.
Ms. Ekta Kapil, Adv.
Ms. Nikhita Suri, Adv.
Ms. Priyanka MP, Adv.
Ms. B. Vijayalakshmi Menon, AOR

Mr. Manu Mridul, Adv.
Mr. Surya Kant, AOR
Ms. Priyanka Tyagi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Arguments heard-in-part.
- 2 List the Writ Petition on 27 October 2021 at 2 pm before this Bench.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**